

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-213/2020

Saniya Abhinav Gupta

...Petitioner.

Vs

Abhinav Gupta

...Respondent.

Ms. A. Desai, Advocate for the petitioner.

Shri A. Palekar, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Respondent's counsel seeks further time to file reply.

Post the matter on 16.12.2020.

DAMA SESHADRI NAIDU, J.

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